

OA 480/2000

05.7.2000 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. M.P. Singh, A.M.

A copy of the order dated 30.6.2000 has been filed which shows that the orders dated 21.11.97 and 10.4.2000 impugned in this application have been withdrawn. In the circumstances the learned Counsel for the applicant states that this petition may be ^{dismissed} ~~dismissed~~ as not pressed. The OA is accordingly dismissed as not pressed. ~~The OA may be kept on record. No cost.~~


A.M.


VC

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